लेकिन अब जरा मुश्किल होगा । आपकी नीति अब यह हो गई है कि जो चुनी हुई सरकारें हैं उनको डरा-धमका कर गिराया जाय । आप लोग तरह-तरह की कहानियां कह कर राज्यपालों को डरा रहे हैं । ऐसी हालत में मैं इस बात को मानता हूं कि हमारे देश की वर्तमान हालत में यह सदन इस बिल को पास करेगा । इस बिल के ड्राफ्टिंग में जो कुछ थोड़ी बहुत कमियां होंगी उनको विधि मंत्री ठीक कर सकते हैं । हम ड्राफ्टिंग की गलती को सुधारने के लिए तैयार हैं । हम नहीं चाहते हैं कि वर्तमान जनता पार्टी डिफेक्शन पार्टी बन जाय । यह नहीं होना चाहिए कि जनता पार्टी डिफेक्शन के माध्यम से सरकार बनाये । राज्यों में सरकारों को तोड़ने के लिए अगर हिन्दुस्तान की सरकार हवाई जहाजों का गलत इस्तेमाल करती है, टी० ए० ,डी० ए० का गलत इस्तेमाल करती है तो यह सरकार ज्यादा दिन नहीं चल सकती है । इसलिए मैं दूसरी तरफ के माननीय सदस्यों से यह निवेदन करूंगा कि इस बिल के बारे में उन्होंने जो विचार व्यक्त किये हैं, उनको वे वापस लें और इस विधेयक का समर्थन करें ।

ANNOUNCEMENT RE GOVERNMENT BUSINESS DURING THE REMAINING PART OF SESSION

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission, Sir, I rise to announce that Government Business in this House during the remaining part of the session, will consist of:

(1) Consideration and return of the Finance Bill, 1977, as passed by Lok Sabha.

(2) Consideration and passing of the Food Corporations (Amendment) Bill, 1977

(3) Discussion on the Address by the Vice-President acting as President.

(4) Discussion on the Resolution on increase in the export duty on coffee, groundnut and cardamom.

(5) Consideration and passing of the following Bills, as passed by Lok Sabha:—

(i) The Caltex Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited Bill, 1977;

(ii) The Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Bill, 1977;

(iii) The East Punjab Urban Rent Restriction (Chandigarh Amendment) Bill, 1977;

(iv) The Government of Union Territories (Amendment) Bill, 1977;

(v) The Delhi Administration (Amendment) Bill, 1977;

(vi) The Prevention of Publication of Objectionable Matter Repeal Bill, 1977; and

(vii) The Parliamentary Proceedings (Protection of Publication) Bill, 1977.

श्री उपसभापति : अब सदन की कार्यवाही ढाई बजे तक के लिए स्थगित की जाती है ।

The House then adjourned for lunch at five minutes past one of the clock.

The House reassembled after lunch at thirty-three minutes past two of the clock, **Mr. Deputy Chairman in the Chair.**